# NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 461/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES:

Sudalloys Pvt. Ltd.

V/s.

Saptasatij Metatech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

SI. No. ASMISH
SVKYAVANSHI ADVOCATE

MM. PRAVIN
SMEWALE
FOR RESPONDENT

FOR RESPONDENT

LAW CHAMBER

OF SIDDHARTH

MURAKKA

ORDER

# TCP No.461/I&BP/NCLT/MB/MAH/2017

On the consent terms filed, at request of the Petitioner Counsel, this Company Petition

is hereby dismissed as withdrawn.

sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)

Encl: Consent terms.

# AT MUMBAI, BENCH - I COMPANY PETITION NO. 461 OF 2017

IN THE MATTER OF:

SUDALLOYS PVT. LTD.

...PETITIONER

Versus

SAPTASATIJ METATECH PRIVATE LIMITED

...RESPONDENT

MEMO OF WITHDRAWAL

# MAY IT PLEASE YOUR WORSHIP: -

It is most respectfully submitted on behalf of the Petitioner as under: -

- That the above referred petition is settled between the parties and the above Petitioner wishes to withdraw the present Petition unconditionally.
- That the Petitioner and the Respondent have entered into the Consent Term and the same has been taken on record. (Copy of the Consent Term is annexed)
- That the Petitioner wishes to withdraw the above said petition, on the basis of the consent term.
- Hence, the Hon'ble Court be permit to withdrawal the above said petition.

Dated this 22<sup>nd</sup> day of January, 2018.

For Law Chamber of Siddharth Murarka, Advocates, High Courts and Supreme Court of India Advocate for the Petitioner

Niraj Shah

Associate Advocate

राहरीचे कम्पनी विधि अधिकरण NATIONAL COMPANY LAW TRIBUNAL मुंबई न्यायपीत/MIMPAI BENCH

22 JAN 2018 प्
डायरी न./ Diary No. 1962
कं. पीटीशन ॲप्तिकेशन
CO. PETITION APPLICATION NO.

#### BEFORE THE NATIONAL COMPANY LAW TRIBUNAL AT MUMBAI BENCH - I T. COMPANY PETITION NO. 461 OF 2017

SUDALLOYS PVT. LTD.

...PETITIONER

VIS

#### SAPTASATIJ METATECH PVT. LTD.

...RESPONDENT

#### CONSENT TERMS

- 1. The Respondent Company admits the claim of the Petitioner.
- 2. The Respondent has agreed to pay and the Petitioner has agreed to accept, a sum of Rs.38,50,000/- (Rupees Thirty Eight Lakhs and Fifty Thousand Only) in lumpsum, towards full and final settlement of the claims including dues towards Saptasatij Metatech Pvt.Ltd.,Saptasatij Industries Pvt.Ltd.,Amba Enterprises ,inter-alia between both the parties.
- 3. The Respondent has already handed over Eleven (11) Cheques, drawn on HDFC BANK, Aundh Branch, the details thereof are as under:-

Sr. No.	Date	Cheque No.	Amount in Rs.
1.	01.02.2018	000051	3,50,000.00
2.	01.03.2018	000052	3,50,000.00
3.	01.04.2018	000053	3,50,000.00
4.	01.05.2018	000054	3,50,000.00
5.	01.06.2018	000055	3,50,000.00
6.	01.07.2018	000056	3,50,000.00
7.	01.08.2018	000057	3,50,000.00
8.	01.09.2018	000058	3,50,000.00
9.	01.10.2018	000059	3,50,000.00
10.	01.11.2018	000060	3,50,000.00
11.	01.12.2018	000061	3,50,000.00
		TOTAL	38,50,000.00

For SAPTASATIJ METATECH PVT. ATD

Plot No. B-10, Mahalunge.

thereal Lovel

- 4. The Respondent through Directors Mr. Liladhar Warade undertake to honour these cheques, as and when presented to the Bank.
- 5. The both Parties herein withdraw all their respective claims and allegations against each other in view of these consent terms.
- 6. The above T. Company Petition be disposed off in terms of these consent terms.

7. No order as to costs.

Place:- Mumbai January, 2018

For Sudalloys Pvt. Ltd.

(Petitioner)

Authorised Person of the Petitioner

For Law Chamber of Siddharth Murarka Advocate for Petitioner

For Saptasatij Metatech Pvt. Ltd. (Respondent)

Advocate for Respondent

FOR SAPTASATIJ METATECH PVT. LT

Plot No. B-10. Mahalunge.

thural Lood

### BEFORE NATIONAL LAW COMPANY TRIBUNBAL MUMBAI, BENCH - I T. COMPANY PETITION NO. 461 OF 2017

Sudalloys Pvt. Ltd.

...Petitioner

Versus

Saptasatij Metatech Pvt. Ltd.

...Respondent

CONSENT TERMS

Dated this 22 day of January, 2018